

(Part I—Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Tuesday, 8th September, 1953.

*The House met at a Quarter Past Eight
of the Clock*

[MR. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

HYDERABAD BANK

*1105. **Dr. M. M. Das:** Will the Minister of Finance be pleased to state:

(a) the special circumstances that led to the appointment of the Hyderabad Bank as the agent of the Reserve Bank of India in the State of Hyderabad; and

(b) the period during which the Hyderabad Bank will act as the agent of the Reserve Bank according to agreement?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The appointment of the Hyderabad State Bank as the agent of the Reserve Bank of India in the Hyderabad State is in implementation of recommendation No. 91 of the Report of the Rural Banking Enquiry Committee.

(b) The Hyderabad State Bank will act as the Reserve Bank's agent in the State for the period of five years from the 1st April, 1953.

Dr. M. M. Das: May I know, Sir, in what respects financial conditions in the State of Hyderabad differ from those in other part B States such as Mysore, Travancore-Cochin and Madhya Bharat, which will justify the appoint-

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ment of the Hyderabad Bank as the agent of the Reserve Bank?

Shri A. C. Guha: It is not the question of financial conditions of the States; but it is the question of the position of the banks of the respective States; and the Rural Banking Enquiry Committee after examining all these banks recommended that only the Hyderabad Bank was suitable to perform the functions as agent of the Reserve Bank. Other banks in Part B States are not so developed as to take these functions.

Dr. M. M. Das: May I know, Sir, whether the majority of the shares of this Bank are held by the Hyderabad State Government or whether shares are held by private persons or banks?

Shri A. C. Guha: The authorised capital is Rs. 150 lakhs and the subscribed capital is 75 lakhs and the Hyderabad Government hold 51 per cent of the shares.

Shri Heda: In view of the fact that the Hyderabad State Bank catered to the needs of the Hyderabad State before the financial integration of the States with the Indian Union, what is Government thinking about developing this Bank after five years when the period of contract will be over?

Shri A. C. Guha: This five-year period started on 1st April 1953 and I think it is too early to make any commitment on that.

Shri Krishnacharya Joshi: What are its functions?

Shri A. C. Guha: As laid down in the Reserve Bank Act.

Shri Achuthan: May I know whether there will be financial gain for the Reserve Bank on account of this arrangement with the Hyderabad State Bank?

Shri A. C. Guha: There are certain Agents of the Reserve Bank and this Bank will perform those functions in the Hyderabad State—there is no question of gain or loss.

NATIONAL CADET CORPS FOR SOCIAL WORK

*1107. **Sardar A. S. Saigal:** (a) Will the Minister of Defence be pleased to state whether National Cadet Corps all over India have taken up social work to rebuild India in various ways?

(b) Have the National Cadet Corps from Delhi and Bombay done any notable work?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes; Social Service work is included in the syllabus of training for the National Cadet Corps.

(b) This year NCC cadets from Delhi cleared 32 miles of silted drains in the Nangloi-Kanjhawla area of Delhi State, and cadets from Bombay constructed four buildings consisting of 22 two-roomed tenements and 1 mile road in the Ghatprabha area of Belgaum District (Bombay).

सरदार ए० एस० सहगल : क्या मैं जान सकता हूँ कि कौन कौन से प्रान्त हैं जहाँ के नेशनल कैडेट कोर के जवानों ने सोशियल कार्य को अपने हाथ में लिया है ?

श्री सतीश चन्द्र : अभी अलग अलग प्रान्तों में पांच कैम्प हुए हैं। अगर आनरेबिल मंत्री चाहें तो मैं पूरी लिस्ट दे सकता हूँ।

सरदार ए० एस० सहगल : यह जो आप की पांच जगहें थीं, उन के अलावा आप से जानना चाहता हूँ।

श्री सतीश चन्द्र : उन के अलावा पांच और कैम्प सितम्बर और अक्टूबर के महीनों में होने वाले हैं।

श्री रघुनाथ सिंह : क्या हम जान सकते हैं कि यू० पी० में भी कोई ऐसा कैम्प हुआ था ? अगर हुआ था तो उस में कितने लड़कों ने भाग लिया ?

श्री सतीश चन्द्र : यू० पी० और विन्ध्य प्रदेश का एक कैम्प लैंसडाउन में हुआ, जिसमें अलावा आफिसर्स के ७३६ कैडेट थे। उन्होंने एक पहाड़ी सड़क, करीब डेढ़ मील लम्बी और १४ फीट चौड़ी बनाई जिस पर जीप्स जा सकती हैं और दूसरी मोटरें भी जा सकती हैं।

Prof. D. C. Sharma: May I know, Sir, if social work does not interfere with their military training?

Shri Satish Chandra: In all these camps military training was imparted as usual. Regular training was not dispensed with. The manual work was in addition to that training.

Shrimati A. Kale: May I know besides constructional work what other type of social work is being done by the National Cadet Corps?

Shri Satish Chandra: Sir, if by 'social work' the questioner means manual work that is being done by the N.C.C. cadets. Otherwise too, the N. C. C. boys have been doing some social work. In big fairs, exhibition etc., they do social work of their own accord. That is voluntary and not under the auspices of the National Cadet Corps as such.

Shri N. M. Lingam: Apart from these isolated items of constructional work, have Government any scheme for integrating the activities of the National Cadet Corps with the plans for the development of community projects?

Shri Satish Chandra: Sir, the work, for instance in Delhi State, was done in the community project area. The cadets of the N. C. C. are encouraged to take more part in the activities of the community projects. I said the other day in this House that an Auxiliary Cadet